

## HARYANA VIDHAN SABHA

### Un-starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Tuesday, the 21st December, 2021.*

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#### To Construct Auto Rickshaw Stand

502. **Shri Deepak Mangla, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to construct Auto Rickshaw Stand in Palwal city; if so, the time by which it is likely to be constructed?

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#### To Metal the Unmetalled Road

542. **Shri Abhay Singh Chautala, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to metal the unmetalled road from village Rajpura Sahni to Kumharia of Ellenabad Assembly Constituency; if so, the time by which the said road is likely to be metalled togetherwith the details thereof?

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#### Cases of Atrocities Against Scheduled Castes

534. **Shri Ishwar Singh, M.L.A.:** Will the Welfare of SCs & BCs Minister be pleased to state—

- (a) whether it is a fact that the cases of atrocities against Scheduled Castes have been increased in State;
  - (b) whether it is also a fact that the conviction rate in abovesaid cases under the Atrocities Act has been decreased in State; if so, the action taken by the Government in this regard; and
  - (c) the reasons for which compensation amount under Atrocities Act has not been fully provided to the aggrieved persons in State?
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#### To Start Land Registrations

508. **Shri Bishan Lal Saini, M.L.A.:** Will the Deputy Chief Minister be pleased to state the time by which the registrations of land are likely to be started in Radaur city?

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**Details of Events/Functions**

**612. Shri Bharat Bhushan Batra, M.L.A.:** Will the Chief Minister be pleased to state the yearwise and districtwise details of Government functions/events/public meetings organized under the Chairmanship of the Hon'ble Chief Minister from 1st January, 2015 to 30th September, 2019 in State togetherwith the dates on which the said events are organized alongwith the total amount incurred on tent, chair, decoration, sound system, refreshment, meal, transport and other Government expenditure etc.?

**Amount Released for Capital Expenditure**

**554. Shri Narender Gupta, M.L.A.:** Will the Chief Minister be pleased to state the department wise and yearwise details of amount released for capital expenditure in Faridabad – 89 Assembly Constituency during the year 2019-20, 2020-21 and 2021-22 (till to date)?

**To Declare Agnikand Samarak as State Monument**

**568. Shri Amit Sihag, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to declare Agnikand Samarak in Mandi Dabwali as State Monument; if so, the time by which abovesaid proposal is likely to be materialized?

**Problem of Flood in Dharuhera**

**528. Shri Chiranjeev Rao, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the chemical mixed rainy water has flooded Sector-4, Housing Board, Ambedkar Park and other parts of Dharuhera during July, 2021; and
- (b) if so, the steps taken by the Government to check the abovesaid problem?

**To Start Bus Services**

**596. Shri Kuldeep Bishnoi, M.L.A.:** Will the Transport Minister be pleased to state—

- (a) whether it is a fact that 8 to 10 buses which were plying daily from Hisar to the villages Adampur, Daroli, Chuli, Chaudhariwali, Jakhod Khera and Kajla were stopped at the time of Covid-19 lockdown; and
- (b) if so, the time by which the said bus services are likely to be started?

**To Release Tubewell Connections**

**590. Smt. Naina Singh Chautala, M.L.A.:** Will the Power Minister be pleased to state the time by which the tubewell connections are likely to be released by the Government in State to all the farmers who have applied before the year 2018?

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**To Line and Cover the Drain**

- 472. Dr. Kamal Gupta, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) whether it is a fact that an uncovered rainy drain has been constructed by the Public Health Engineering Department which emanate from the premises of Guru Jambheshwar University and connects to Barwala road rainy water drainage in Hisar City; and
  - (b) if so, whether there is any proposal under consideration of the Government to line the said drain and cover it with slabs togetherwith the details thereof?

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**To Complete Development Works**

- 602. Shri Neeraj Sharma, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) the total number of announcements of works made by the Hon'ble Chief Minister from year 2014 to 2021 in NIT-86 Faridabad Constituency togetherwith the details of works out of abovesaid announcements which are completed;
  - (b) the total number of pending development works for which announcements have been made by the Hon'ble Chief Minister in Faridabad NIT-86 Assembly Constituency from year 2014 to 2021; and
  - (c) the time by which the abovesaid pending development works are likely to be completed?

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**Construction of Road**

- 478. Shri Pardeep Chaudhary, M.L.A.:** Will the Deputy Chief Minister be pleased to state—
- (a) whether it is a fact that the defect limit period of the main road from Mallah Mod to Kalka Kali Mata Mandir has been over; and
  - (b) whether it is also a fact that the condition of above said road is very bad; if so, the time by which it is likely to be constructed?
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**Details of Pending Recruitments**

**483. Shri Varun Chaudhry, M.L.A.:** Will the Chief Minister be pleased to state the departmentwise and postwise details of recruitments pending with Haryana Public Service Commission and Haryana Staff Selection Commission as on 31st October, 2021?

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**To Construct New Bus Stand**

**579. Shri Balraj Kundu, M.L.A.:** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to construct new bus stand in Meham outside city on N.H.-9 and to develop it as Sub-Depot; if so, the details thereof?

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**Repair of Roads**

**550. Shri Jagbir Singh Malik, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to repair the following roads of Gohana Assembly Constituency which are in dilapidated condition—

- (i) village Barwasni to Luhari Tibba;
- (ii) village Barwasni to village Bagru;
- (iii) village Barota to Gamri;
- (iv) road on West Yamuna Canal from Rohat bridge to Khubru bridge;
- (v) village Tihar Malik to Bhainswal Kalan;
- (vi) village Khanpur Kalan to Shamri;
- (vii) village Khanpur to Bajana Kalan;
- (viii) village Mundlana to Khanpur Kalan;
- (ix) link road of village Hulla Heri, Karewari; and
- (x) Sonapat road to village Chitana?

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**To Provide NOC for Registration of Land**

**503. Shri Deepak Mangla, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to provide N.O.C. for registration of land from Palwal Municipal Council to the residents of 13 Gram Panchayats which were included in Palwal Municipal Council 7 years ago; if so, the details thereof?

**To Solve the Problem of Drinking Water**

**543. Shri Abhay Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the dirty water of minor adjacent to village Rupana Bishnoian is being mixed with the water of waterworks of said village due to which the villagers are compelled to drink dirty water; and
- (b) if so, whether there is any proposal under consideration of the Government to solve the abovesaid problem togetherwith the time by which it is likely to be solved alongwith the details thereof?

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**To Four Lane the Road**

**535. Shri Ishwar Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to four lane the road from Kaithal to Cheeka; if so, the details thereof?

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**Repair of Streets**

**509. Shri Bishan Lal Saini, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state the details of streets in approved colonies of Ward No. 21,22,19,18,12 of Yamuna Nagar Municipal Corporation which are in bad condition togetherwith the time by which the said streets are likely to be matelled/repared alongwith the details thereof?

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**Affiliation of Engineering and Management Colleges**

**555. Shri Narender Gupta, M.L.A.:** Will the Technical Education Minister be pleased to state—

- (a) the name of Universities from which the technical and management colleges of district Faridabad and Palwal are affiliated;
  - (b) whether it is a fact that some engineering and management colleges of Faridabad and Palwal are affiliated to university other than JCB University (YMCA) due to stay from the Hon'ble High Court; and
  - (c) if so, the steps taken by the Government to get the above said stay vacated?
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**To Provide Ownership Rights**

**597. Shri Kuldeep Bishnoi, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the five villages Peerwali, Dhandhoor, Jhiri, Diggital and Badwali Basti of Adampur Assembly Constituency were settled by the Government in year 1955 and all Government facilities were provided therein; and
- (b) if so, the time by which the ownership rights to residents of abovesaid villages are likely to be given by the Government togetherwith the details thereof ?

**To Expand the Anaj Mandi**

**591. Smt. Naina Singh Chautala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to expand the Anaj Mandi of Badhra; if so, the time by which it is likely to be expanded?

**To Laydown the Sewerage Pipeline**

**473. Dr. Kamal Gupta, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that there is no provision of laying down the sewerage pipeline under Amrut Scheme in some streets of Hisar City; and
- (b) if so, whether there is any proposal under consideration of the Government to laydown the sewerage pipeline in abovesaid streets togetherwith the details thereof?

**Illegal Possession on Waqf Board Land**

**603. Shri Neeraj Sharma, M.L.A.:** Will the Home Minister be pleased to state—

- (a) whether it is a fact that the land of Waqf Board is lying in Gochhi area of NIT -86 Faridabad Assembly Constituency; if so, the details of total area of abovesaid land;
- (b) whether it is also a fact that the abovesaid land is in illegal possession; if so, the steps taken by the Government to remove the abovesaid illegal possession; and
- (c) whether it is also a fact that the abovesaid land of Waqf Board have been sold to poor labourers by some land mafia fraudulently and also selling it till to date togetherwith the action taken by the Government in the matter alongwith the details thereof?

#### Repair of Roads

**563. Shri Pardeep Chaudhary, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state the details of the roads of Haryana State Agriculture Marketing Board in Kalka Assembly Constituency togetherwith the details of roads which have been repaired by the HSAMB alongwith the details of new roads constructed by the HSAMB from October 2019 till to date?

#### Details of Pending Cases

**484. Shri Varun Chaudhry, M.L.A.:** Will the Chief Minister be pleased to state the department wise and datewise details of cases pending with the State Vigilance Bureau as on date?

#### Delay in Development Works

**580. Shri Balraj Kundu, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the reasons for delay in issuing the tenders for the development works upto 5 crore in Meham Constituency under the Hon'ble Chief Minister announcement code 25284; and
- (b) the reasons for unnecessary delay in making estimates after checking of feasibility by the local municipality administration for abovesaid development works in Meham?

#### Spread of Dengue

**551. Shri Jagbir Singh Malik, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether it is a fact that cases of dengue are on rise in Sonapat District especially in Gohana Assembly Constituency and as per report more than ten thousand peoples have been infected so far; and
- (b) if so, the name of villages in which mosquito fogging operations have been conducted by the Government in Sonapat District and Gohana Assembly Constituency?

#### To Repair the Minor

**544. Shri Abhay Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the minor constructed in village Jogiwala of Ellenabad Assembly Constituency is damaged; and
- (b) whether there is any proposal under consideration of the Government to repair the said minor; if so, the time by which the said minor is likely to be repaired togetherwith the details thereof?

**Reservation Policy in Sports University**

**536. Shri Ishwar Singh, M.L.A.:** Will the Education Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to establish a Sports University in State; and
- (b) if so, the details of the reservation policy adopted by the Government in the admission of Sports University for the category of SC/BC students and residents of State ?

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**Number of Stadiums**

**510. Shri Bishan Lal Saini, M.L.A.:** Will the Minister of State for Sports & Youth Affairs be pleased to state the total number of stadiums constructed in the Radaur Assembly Constituency from the last year till to date togetherwith the number of coaches appointed therein alongwith the details thereof?

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**To Renovate the Canals**

**592. Smt. Naina Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to renovate the following minors/canals in Badhra Assembly Constituency—
    - (i) Kheri Sanwal Minor;
    - (ii) Kheri Bura Minor;
    - (iii) Todi Minor ;
    - (iv) Gothra Sub Minor ;
    - (v) Bijna Minor ;
    - (vi) Kudal Distributary;
    - (vii) Birhi Minor ;
    - (viii) Pichopa Minor ;
    - (ix) Badhwana Distributaries; and
  - (b) if so, the time by which the abovesaid minors/canals are likely to be renovated?
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#### Details of Disposal

**604. Shri Neeraj Sharma, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that there was a disposal on Dabua Chowk of NIT Faridabad Assembly Constituency; if so, the details of the functioning of the said disposal; and
- (b) the time when the said disposal was removed from the Dabua chowk togetherwith the name of the authority by whose orders the said disposal was removed alongwith the details thereof?

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#### Repair of Roads

**564. Shri Pardeep Chaudhary, M.L.A.:** Will the Deputy Chief Minister be pleased to state the time by which the link road from village Bagwala to Bagwali to Samanwa in Kalka Assembly Constituency is likely to be constructed by the Government?

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#### Fresh Appointments of Lambardars

**522. Shri Varun Chaudhry, M.L.A.:** Will the Deputy Chief Minister be pleased to state the reasons for which the fresh appointments of Lambardars including Sarbarah Lambardars have been freezed by the Government in the State?

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#### Policy For Management of Solid Waste

**581. Shri Balraj Kundu, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any policy under consideration of the Government for management of solid waste in villages of State; if so, the details thereof?

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#### Details of Doctors

**552. Shri Jagbir Singh Malik, M.L.A.:** Will the Health Minister be pleased to state the names and details of doctors posted for counseling and treatment of HIV patients in BPS Mahila Medical College Khanpur Kalan ?

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#### To Erect Cemented Pillers

**614. Shri Dharam Singh Chhoker, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the border dispute of Haryana and Uttar Pradesh adjacent to Yamuna River has always remained the reason of distress for both sides; and

- (b) if so, the time by which the proposed cemented pillars as per the agreement are likely to be erected to define the state border between Haryana and Uttar Pradesh ?

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**Total Property of Haryana Waqf Board**

613. **Shri Aftab Ahmed, M.L.A.:** Will the Home Minister be pleased to state—

- (a) the details of total property of Haryana Waqf Board in district Nuh and Gurugram togetherwith the details of properties which are not in possession of Waqf Board alongwith the name of person who have illegally occupied the said properties; and
- (b) the steps taken by the Government and Waqf Board to remove the illegal possession from the abovesaid Waqf Board properties togetherwith the details thereof ?

Chandigarh :  
The 15th December, 2021.

R.K. NANDAL,  
Secretary,  
Haryana Vidhan Sabha.